ITEM NO.5 COURT NO.2 SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 5277/2024

ANURAG VIJAYKUMAR GOEL APPELLANT(S)

VERSUS

THE STATE OF MAHARASHTRA & ANR. RESPONDENT(S)

[ONLY I.A. No.60988 / 2025 IS LISTED UNDER THIS ITEM]
IA No. 60988/2025 - PASSING APPROPRIATE ORDER OR DECREE UNDER ARTICLE 142 OF THE CONSTITUTION

Date : 09-05-2025 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. S.S. Jauhar, AOR

For Respondent(s) : Caveator-in-person

Mr. Anurag Gharote, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel, the Court made the following
O R D E R

List in the week commencing 21.07.2025 on a Non Miscellaneous Day.

(NARENDRA PRASAD) (ANJU KAPOOR)
DEPUTY REGISTRAR ASSISTANT REGISTRAR

Signature Not Verified
Digitally Signed by
NARENDRA PRASAD
Date: 2025.05.09
18:45:31 IST
Reason: